

tioned transmitters is limited in certain directions due to hilly features.

(b) For receiving signals from a UHF TV transmitters, a TV receiver (colour or black & white) is required to be equipped with a UHF tuner. These sets are available in the market. In case of TV sets having only VHF tuners, a UHF-VHF converter is required to be used.

(c) There is no approved scheme, at present, to set up high power TV transmitters at Mandsaur, Neemuch and Rajgarh.

[English]

Projects to Attract Foreign Tourists in Aurangabad (Maharashtra)

299. SHRI MORESHWAR SAVE: Will the Minister of COMMERCE AND TOURISM be pleased to state the new tourist projects likely to be developed in Aurangabad district (Maharashtra) to attract more foreign tourists?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): The Department of Tourism in consultation with the State Government of Maharashtra have identified three tourist travel circuits in the State of Maharashtra for a phased development of tourist infrastructure and facilities through combined resources of the Central Government, the State Government and private sector. Aurangabad has already been included in one of the travel circuits.

[Translation]

Repayment of Foreign Debt

300. SHRI RAM LAL RAHI: Will the Minister of FINANCE be pleased to state:

(a) the measures proposed to be adopted by Government to increase foreign

exchange earnings in order to repay foreign debt; and

(c) the details of help extended or contemplated for setting up more units of industries as are exporting more than eighty per cent of their products?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE) : (a) The measures include export promotion, import compression on a selective basis, increased invisible earnings through tourism promotion and private remittances, domestic demand management and curtailment of budgetary deficit.

(b) The facilities granted to units approved under the 100% EOU scheme are given in the Statement below:-

STATEMENT

Facilities and Incentives

1. 100% Export Oriented units can be set up in locations at the choice of the entrepreneur subject to the locational policy of the Govt.
2. Import of capital equipment, raw materials, components, consumables and spares required for the export production is free from Custom Duty and can be imported under OGL.
3. Indigenously available capital goods, components & raw material will be allowed without payment of central Excise duty. Central Excise duty is not payable on products exported.
4. All clearances (i.e. permission for Industrial Licence/foreign collaboration approvals and import of capital equipment) are